## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

## FIFTY-THIRD REPORT

(Presented on 21-4-1988)

The Business Advisory Committee held a sitting on Thursday, the 21st April, 1988.

2. The Committee recommend that the Finance Bill, 1988 (Consideration and passing) may be taken up on 27th April, 1988 and Bill passed on Monday, the 2nd May, 1988 instead of 29th April, 1988 as earlier decided.

The Minister of Finance may reply to the motion of consideration of the Bill on 2nd May, 1988.

3. The Committee further recommend that discussion of motion under rule 184 regarding an allegation made by Shri K. P. Unnikrishnan against Shri P. R. Das Munsi, Minister of State in the Ministry of Commerce in regard to "cornering of licences by Bachchan Brothers in Kandla Free Trade Zone" may now be taken up on Monday, the 2nd May, 1988 after the passing of the Finance Bill, 1988.

NEW DELHI;
April 21, 1988
Vaisakha 1, 1910 (Saka)

BAL RAM JAKHAR, Chairman, Business Advisory Committee.